

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 214**  
**275/241/ND/2018**

**IN THE MATTER OF:**  
**M/s. Best Foods Ltd.**

... **Applicant/Petitioner**

**Versus**

**M/s. Indus Best Mega Food Park Pvt. & Ors. ...**

**Respondent**

**Under Section: 241**

**Order delivered on 16.03.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**ORDER**

Due to paucity of time, the matter is re-notified to 09.06.2023.



**COURT OFFICER**